



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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RBI cancels Certificate of Registration of 4 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following four non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Issued on	Date of cancellation
1.	M/s Bhageriya Financial and Capital Services Limited	Ground Floor, C-103, Siddhartha Harani Apartments, Lower Tank Band, Hyderabad-500020, Telangana	B-09.00402	October 08, 2002	December 01, 2015
2.	M/s Kenny Commercial & Investment Pvt. Ltd.	658 A, Gandhinagar, Jammu-180004	11.00030	September 28, 1998	October 25, 2015
3.	M/s BNP Paribas India Holding Pvt. Ltd.	3/F, Forbes Building, Charanjit Raj Marg, Fort, Mumbai-400001	N-13.02018	June 18, 2012	January 29, 2016
4.	M/s. Rosemount Financial Services Private Limited	26 Maker Chamber VI, Nariman Point, Mumbai-400021	B-13.01425	November 18, 2000	February 15, 2016

Following the cancellation of registration certificate, these companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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